

CBI Vs. Surender Singh & ors.
CC No. 3/2019

11.07.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. M. S. Bammi, Ld. counsel for A-5.
Sh. L. K. Singh, Ld. Counsel for A-6.
Sh. Sidharth Joshi, Ld. Counsel for A-7.
Sh. Anil Mishra and Sh. Ashok Kumar, Ld. Counsels for A-8.
A-1 to A-4 are already P.O.

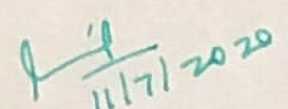
The matter has been taken up from 11.00 AM to 11.50 AM and 12.00 to 12.50 PM through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Further arguments of Ld. counsel for A-5 heard from 11.00 AM to 11.50 AM and 12.00 to 12.50 PM. Arguments are still not complete.

Put up for further final arguments by Ld. Counsel for A-5 through video conferencing on **13.07.2020 at 11.30 AM.**

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
11.07.2020.